

# HARYANA STATE POLLUTION CONTROL BOARD

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No. HSPCB/SR/2019/ 913

Dated 17/05/2019

To

The Registrar,  
National Green Tribunal,  
Faridkot House, Copernicus Marg, New Delhi.

**Sub: Order dated 26.02.2019 in Original Application No. 91/2019 titled as Akshay Kumar Singh V/s State of Haryana.**

Kindly refer to subject cited above.

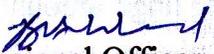
In this connection, it is submitted that Hon'ble NGT has passed order dated 26.02.2019 in Original Application No. 91/2019 titled as Akshay Kumar Singh V/s State of Haryana for huge amount of zinc and calcium stearate dust in the atmosphere without maintaining dust control systems and discharging harmful chemical mixed water in the atmosphere from a small drum placed at the basement illegally by M/s Gemini Stearates Pvt. Ltd., Plot No. 1785, HSIIDC, Rai, Sonipat.

In the compliance of the directions of Hon'ble NGT, the site was inspected alongwith the representative of CPCB, Additional Director, Sh. Narender Sharma to verify the content of complaint. During inspection following non-compliances were observed:-

1. Unit has not provided the APCM on the process emission where the dust was generated.
2. Unit is engaged in manufacturing of Gemsol in the basement of the unit without any permission from the board.
3. Unit has not provided the magnetic flow meter on bore well and not maintained the logbook of the same.
4. Unit has stored the trade effluent in to underground pucca tank for recovery of water insoluble in gradients and disposal of liquid effluent is not clear.

A show cause notice for closure under section 33-A Water (Prevention & Control of Pollution) Act, 1974 & 31-A Air (Prevention & Control of Pollution) Act, 1981 for violating the above said Acts/ Rules for the non compliances/deficiencies observed at the time of inspection has been issued vide this office letter No. 881 dt. 14.05.2019 and Show Cause Notice for prosecution for violation of EIA notification 2006 has been issued to the unit vide this office letter No. 909 dt. 17.05.2019. The sample of effluent collected from Pucca Tank and Ambient Air Quality sample was also collected on 16.05.2019 and submitted in to Board Lab, Panchkula for analysis. Detailed report in this regard shall be submitted before the Hon'ble Tribunal after the expiry of show cause notice period and analysis report from laboratory.

It is requested to consider the above interim reply and delay may kindly be condemned.

  
Regional Officer  
Sonipat Region.

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